

2
CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT COURT SITTING HELD AT BILASPUR

Original Application No. 285 of 2005

Bilaspur, this the 10th day of May, 2005

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri A.K. Bhatnagar, Judicial Member

Ku. Padmini Bhivgade, D/o. Late Shri
P.S. Bhivgade, aged about 32 years,
Unemployed, Residing at : Shubhank,
Budha Vihar, Zone-I, P.O. - BMY (Charoda),
Tehsil and District : Durg (CG). ... Applicant

(By Advocate - Shri B.P. Rao)

V e r s u s

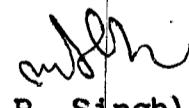
1. Union of India, through : The General Manager, South East Central Railway, Bilaspur Zone, GM Office, PO : Bilaspur, Tehsil & District : Bilaspur (CG).
2. The Divisional Railway Manager, South East Central Railway, Raipur Division, Raipur, Tehsil & District : Raipur (CG).
3. The Sr. Divisional Personnel Officer, South East Central Railway, Raipur Division, Raipur, Tehsil & District : Raipur (CG). ... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant seeks permission to withdraw this Original Application. Permission is granted. Accordingly, the Original Application is dismissed as withdrawn.


(A.K. Bhatnagar)
Judicial Member


(M.P. Singh)
Vice Chairman

"SA"

प्राप्तकर्ता नं. अ/बा.
प्रतिविधि दिनांक: 10/05/2005
(1) अधिकारी
(2) अधिकारी
(3) प्राप्तकर्ता
(4) अधिकारी
सूचना एवं चाल
20/5/05
ज्य. रजिस्ट्रार

B.P. Rao
D.P. Durg
Durg

Issued
On 20-5-05
B.P. Durg